

(d) if so, the measures being contemplated to get over the crisis ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) and (b) The export target for 1985-86 has been fixed at 220 M.kgs. Export Licences issued during the period April to 13th December 1985 are estimated at 176.78 M.kgs. The target for 1985-86 is expected to be achieved.

(c) and (d) There is no crisis in the tea industry. Despite a short fall in world tea prices, India has been able to maintain unit value realisation of tea at a level of Rs. 33.82 per kg. during January—October, 1985 as compared to Rs. 34.54 per Kg. during the corresponding period in 1984.

**Investigations Conducted at Indian Potash Limited, Bombay Zonal Office**

4890. SHRI M. MAHALINGAM : Will the Minister of FINANCE be pleased to state :

(a) whether a raid/investigation was conducted by Customs/Intelligence authorities at the Indian Potash Limited, Bombay Zonal Office premises on account of certain irregularities ;

(b) if so, the findings thereof ; and

(c) the action proposed to be taken thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a), (b) and (c) The premises of Indian Potash Limited, Bombay were not raided by the Customs/Intelligence authorities. However, after investigation, a case was registered by Bombay Customs in January, 1985 for alleged misuse of muriate of potash cleared by Indian Potash Limited free of duty under notification No. 146—Customs dated the 19th July, 1980 which exempts from customs duty muriate of potash imported for use as manure or for manufacture of complex fertilizers. Investigations have disclosed sale of such imported muriate of potash by Indian Potash Limited for use other than as fertilizers. Adjudication proceedings have already been initiated against the concerned firms and persons.

**Loan to Bank Employees for Construction of Flats in Delhi**

4891. SHRI MANKURAM SODI : Will the Minister of FINANCE be pleased to state :

(a) whether the nationalised bank like the Punjab National Bank, United Commercial Bank, New Bank of India, Oriental Bank and the foreign bank, Grindleys Bank provide loan facilities to its staff members for the construction of flats in Delhi through any cooperative group housing society which is registered with the Registrar, Cooperative Societies in addition to the bank's society ;

(b) if so, the reasons for denying this loan facility to those staff members of the State Bank of India and State Bank of Bikaner and Jaipur by these banks who are not only members of their society with limited membership but have also acquired membership of other societies registered under the same rules ;

(c) whether Government propose to provide loan facility to these people for construction of flats ; and

(d) if so, by what time ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) Information is being collected and will be laid on the Table of the House to the extent available.

**Substitution of Mutton Tallow BM the use of Minor Oils in Production of Soaps by Hindustan Lever Limited**

4892. SHRI INDRAJIT GUPTA : Will the Minister of FINANCE be pleased to state :

(a) whether the claim of Hindustan Lever Limited in respect of substitution of mutton tallow by the use of minor oils in the production of soaps has been quantified and tested ;

(b) whether there is any monitoring system to find the tonnages of minor oils actually used in place of tallow for the production of soap by Hindustan Lever Limited ;